

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1378
TO BE ANSWERED ON 22ND DECEMBER, 2017**

STRIKE BY DOCTORS

**1378. SHRIMATI REKHA VERMA:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the doctors and other medical staff working in Government hospitals have gone on strike against prescribed norms;
- (b) if so, the details and norms thereof along with the number of such strikes reported in the hospitals under the administrative control of Government during the last three years; and
- (c) the action taken by the Government to check recurrence of such incident in future so as to avoid inconvenience to patients?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): As per Rule 7 (ii) of the Central Civil Service (Conduct) Rules, 1964, no Government servant shall resort to or in any way abet any form of strike in connection with any matter pertaining to his service or the service of any other Government servant. However, strikes have been reported in the last 3 years in 3 Central Hospitals in Delhi as per details given below:

**No. of strike by Dcotors/Nurses in Central Hospitals
in Delhi**

Sl No.	Name of the Hospital	Date of Strike by Doctors/Resident Doctors / Reasons	Date of Strike by Nurses / Reasons
1.	Safdarjung Hospital	24.11.2016 (Violence on Resident doctors by relatives of patients)	-
2.	Dr. RML Hospital	14.09.2016 (Manhandling of doctors in Emergency)	02-09.2016 and 03.09.2016 (For better services/ Payscale)
3.	Lady Hardinge Medial College and Associated Hospitals	21.07.2016 (Assault on Resident doctors)	02-09.2016 and 03.09.2016 (For better service condition)

(c): The following measures have been taken by the Government/hospitals to check recurrence of such incidents in future:

- (i) Security has been strengthened by increasing the number of security personnel, formation of Quick Response Teams (QRTs), installation of CCTV cameras, etc. to protect doctors/staffs/paitents from any incidence of manhandling;
- (ii) Training in soft skills for handling patients in critical and emergency situations;
- (iii) Circulars are issued from time to time by the hospital authorities sensitizing the doctors/staffs to refrain from any such activity which would disrupt the patient care service in these hospitals; and
- (iv) For better service conditions, service matters of doctors/nurses/staffs are taken up from time to time by the administration as per rules and procedures.